

**REPORT FILED BY THE EXECUTIVE ENGINEER IRRIGATION DIVISION**  
**TIRUPATHI IN O.A No.156 of 2020**

1. It is submitted that this Hon'ble National Green Tribunal, South Zone, Chennai its order dated 24-05-2022 para-2&3 read as follows:-

***The Counsel appearing for the State of Andhra Pradesh wanted some time for the Officer who prepared the DPR to explain the manner in which they are going to restore the water body to be present in person and make a presentation before this Tribunal, so that this Tribunal can understand the manner in which the rejuvenation of the disputed Tank is to be restored and whether any modification is required or further directions to be issued in this regard by this Tribunal, if it is not satisfied with the methodology provided by the Department (Irrigation Department) in this regard.***

***They are also directed to explain that from the DPR, it is seen that large extent of water spread area is to be affected on account of the some alleged improvement that they are going to make for rejuvenation of the water body. They are also directed to explain as to how far this will reduce the water spread area and what is the mechanism taken by them for increasing the water storage capacity of the tank to the original storage capacity and whether the developments which they have intended is within the water spread area or outside the water spread area and whether intended to do the same without affecting the extent of the water body available. They are also expected to file a report explaining these aspects on or before 01.07.2022 by e-filing.***

2. It is submitted that this Hon'ble National Green Tribunal, South Zone, Chennai in its order dated. 12-01-2021 directed to produce the detailed project

report for protection of the water body. Accordingly a Detailed project report for “Restoration of Avilala Cheruvu near Avilala (V) in Tirupathi rural mandal of Chittoor District” was submitted to the Hon’ble National Green Tribunal, South Zone, and Chennai

3. It is submitted that this Hon’ble National Green Tribunal, South Zone, Chennai in its order Dt. 19-05-2021 has directed the state Govt. to submit the steps that the State Govt will take for implementation of detailed project report. The key components for Restoration of Avilala Tank are as follows.

1. Restoration and formation of earthen bunds to its original position.
2. Construction of surplus weir to discharge flood water.
3. Restoration of surplus course channels to drain the designed Discharge & Restoration of inflow channels
4. Raising of NH 205 to the TBL of Avilala tank.

4. It is submitted that the restoration and formation of earthen bunds to its original position: The cost of this component is works out to Rs. 1339.80 Lakhs as per SOR 2021-22 for a length of 2500 Mts. The soils required for formation of bund is works out to about 181000 cum which will be excavated in the foreshore area of tank and it will increase the water storage capacity of the tank. Considering the available foreshore area Avilala tank the capacity of the tank is worked out to be about 36 Mcft and the capacity will be increased by about 6 Mcft by usage of soil for formation of the bund from the foreshore area of the tank. Thus the total capacity of the tank will be about 42 Mcft as against 43.80 Mcft as per the memoirs of the tank. By restoration of the tank 96% of capacity of tank will be restored.

5. It is submitted that the Construction of surplus weir to discharge flood water: The cost of this component is works out to Rs. 31.00 Lakhs as per SOR 2021-22. The length of surplus weir as per memoirs is about 31.00 Mts and now the length of weir is proposed as 31.00 Mts.

6. It is submitted that the restoration of surplus course channels to drain the designed discharge & restoration of inlet channels: The cost of this component is works out to Rs. 2910.50 Lakhs as per SOR 2021-22. The Surplus course was encroached and unauthorized constructions have taken place along the Surplus course. To discharge the Surplus water, it is proposed to excavate the Surplus channel with a width of 3 meters from Avilala tank to Oteru tank on the Southern edge of the right of way of NH- 205. From Oteru tank there is a Surplus channel which discharges the water into Swarnamukhi River. The bottom and sides of the channel from Avilala tank to Oteru tank is designed as a trough. As per the information of the officials of Revenue department, the total width acquired for NH-205 is 60 meters. Utilization of 3 meters for the channel from the land acquired for the NH- 205 duly taking the permission may not affect the purpose of NH- 205. If the land is acquired beyond the right of way, the extent of the land required for Surplus channel is 8600 Sq.yards. The cost of the land is taken as per the Registration value available in the website of Registration department. The cost of the land required is about Rs. 1892.00 Lakhs@ Rs. 22000/- per Sq.yard and the same was incorporated in the cost of detailed project report.

7. It is submitted that in let channels for the Avilala tank are by way of Kasam channels namely Cheruvu kasam, Gundlavani kasam and Kandevari kasam. Kandevari kasam was vacant to some extent in the head reach but houses were

constructed in the tail reach. Gundlavani kasam was not encroached but it was flattened on the ground. Houses were constructed in the head reach along the Cheruvu kasam and the kasam is vacant and flattened in the tail reach. Further there is a possibility to bring water to the Avilala tank in the right of way of NH-205.

7. It is submitted that the rising of NH 205 to the TBL of Avilala tank: The cost of this component is works out to Rs. 4309.20 Lakhs as per SOR 2021-22. The top of the Road level is 101.00 i.e., 1.0 meters above the FRL of the tank. But 1.1 meter below the TBL of the tank. Now it is proposed to raise the NH 205 road to TBL of the tank. The cost of rising is worked out by taking the cost from the concessioner who is dealing with road from Puthalapattu to Chandragiri. Further there is a proposal to convert the existing four lane to six lane. At the time of conversion, the existing road will be removed and fresh road will be formed. At the time of new formation, the road will be raised above the TBL.

8. It is submitted that the Govt. of Andhra Pradesh has directed to address the TTD/TUDA for providing funds to take up restoration works and the NH authority to take up the work of construction of elevated bridge to cross the Avilala tank.

9. It is submitted that as per the instructions of the Government instructions the Superintending Engineer, Irrigation Circle, Chittoor has requested the Project director, NHAI, Project Implementation unit, Sri Tower, 3rd floor, DP 34(JP), Industrial Estate, Chennai to reform the NH 205 by constructing an elevated fly over by raising the road up to top of the tank bund level to cross

Avilala tank.

This is submitted for kind information

Dated at Tirupathi on this the 23<sup>rd</sup> day of June 2022

  
**EXECUTIVE ENGINEER**  
**IRRIGATION DIVISION**  
**TIRUPATHI**